COURT NO. 51 HON'BLE MS.JUSTICE TARA VITASTA GANJU

DELETION NOTE

*** W.P(C) 11377/2024 LISTED AT ITEM NO. 30 IN THE ADVANCE

CAUSELIST FOR 14.04.2025 IS DELETED AS THE SAME IS LISTED

BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR ON 15.04.2025.

SUPPLEMENTARY LIST

ROOM NO. 101, FIRST FLOOR, BLOCK-A BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR (PHYSICAL HEARING COURT)

AT 11:00 A.M.

Click TO Join The VC

or

https://jrdhc.webex.com/meet/jrdhc12

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:-9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
33	W.P.(C)-11377/2024	SH VIRENDER KUMAR V/s SHANKER CLOTHEX P LTD & ORS.	PRIYANKA PUGLANI	
		OTHER DETAILS OF ADVOCATES: ANJUM KUMAR AND VIVEK MALHOTRA(LESJURIS@HOTMAIL.COM)(858801609)(PETITIONER) SHANKER CLOTHES PVT LTD(INFO@SHANKERCLOTHE.IN)(0)(RESPONDENT)		

HIGH COURT OF DELHI

REGISTRAR (LISTING)

15.04.2025
